

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1932
ANSWERED ON:08.03.2013
EXPLORATION OF OIL
Singh Shri Bhola;Tandon Shri Lal Ji

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has signed any agreement with foreign countries for exploration and production of oil;
- (b) if so, the details thereof;
- (c) whether the Government has acquired oil blocks abroad;and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) and (b) ONGC Videsh Limited(OVL), a Public Sector Undertaking(PSU) executed the following Memorandum of Understanding (MoUs)/Agreements with the Government(including Government Authority) of other countries during 2012.

(i) Transition Agreement dated 13th January, 2012 between the Government of Republic of South Sudan and Petronas Carigali Nile Limited and OVL and Nilepet Company Limited granting exclusive right to continue to carry out petroleum operations in the contract area Block 5A;and

(ii) Supplementary Agreement dated 5th April 2012 regarding extension of the First Exploration sub-period and modification of contract areas of Blocks N34 and N35, Cuba between the Union Cuba -Petroleo, a state entity constituted under the laws of the Republic of Cuba and OVL.

(c) and (d) OVL has 30 projects in 15 countries, of which 10 projects are operated by OVL, 8 projects are jointly operated and 12 projects are non-operated. Currently, OVL has oil and gas production from 10 projects in 8 countries.